## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/7/2017

NAME OF THE PETITIONER(S)

**: C.J GEORGE + 3** 

NAME OF THE RESPONDENT(S)

: SYNTHITE INDUSTRIES LTD & 13 others

**UNDER SECTION** 

: 241/242 OF COMPANIES ACT 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Tik. Bhaskar

Priyadarshini N Webûl Jair

Keertli Krishna Ubhirar Parthusarathy

Coursel for Perfioners

ARVINOH PANOZAN ST. Adr. Z Counselfor
THRZYfell BAK KANNAN & Respondents

**ORDER** 

Counsels for both the parties are present. Matter is posted for arguments. Put up on 21.12.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)